



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	-	For filing Vakalath & Objections	241/ 242	Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASIM MALIK 9880915157	Respondent Nos. R ₁ , R ₂ , R ₃ , R ₈	
2)	Shreyas A 9036118414 for VGB Associates	Petitioner	

Counsel for petitioner is present. Ms. Hemavathi, Advocate has filed vakalat for R-4,5,6 and 9. Counsel for R-7 has already filed vakalat for R-7 in the Registry. Counsel for R-1,2,3 and 8 is present.

For filing objections on behalf of other respondents list it on 28.11.2017.


MEMBER (J)


MEMBER (T)